

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1133
ANSWERED ON:09.12.2003
VRS BY OFFICERS OF AIS
UMMAREDDY VENKATESWARLU

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of officers of All India Services sought voluntary retirement during each of the last three years;
- (b) the reasons cited by officers for opting for VRS; and
- (c) the steps taken by the Government to make the whole System more transparent?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

(a): 4 IAS officers have taken voluntary retirement during the last 3 years, under Rule 16 (2A) of the All India Services (DCRB) Rules, 1958. No IPS or IFS officer has taken voluntary retirement under this rule. Information regarding voluntary retirement of members of the All India Services under Rule 16 (2) ibid is not maintained centrally as powers under this rule have been delegated to the State Governments.

(b): Some officers have cited personal reasons for taking voluntary retirement, though there is no provision under the rules requiring an officer to specify a reason.

(c): Does not arise.